

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-285/ND/2020**

IN THE MATTER OF:

M/s. Ashtech Buildpro India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Sun Ganga Construction Co. Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 28.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
SHRI S.K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Biswaksen Panda, Mr. Gursat
Singh, Advs.**

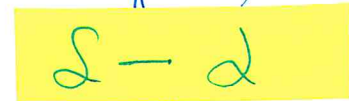
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the learned counsel of the operational-creditor. The counsel for the operational-creditor seeks time on the ground that the Senior Counsel is not available. Matter is adjourned to 11.03.2020.



**(S.K. Mohapatra)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**